

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 56 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s Steel India Corporation Vs. M/s Shree Radha Raman Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rahul Sood and Mr. Varun Sharma, Advocates for Operational Creditor
Mr. Sunil Kumar Aggarwal, RP
Ms. Anuradha Gautam, Advocate for RP
Mr. Sharad Rajwanshi, FCS for Respondent Directors

ORDER

Report has been submitted by the RP in this case. The same is taken on record. The extended period of 90 days shall expire on 23rd January, 2018. Be listed on 25th January, 2018 for final report. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)